

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**  
**DAILY CAUSE LIST DATED 25.01.2023 (WEDNESDAY)**  
**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.16/2023 For Exemption IA No. 48/2023 For Leave to file IA No. 49/2023 For Stay IA No. 50/2023	Shahi Md Karim Suspended Director of the Corporate Debtor, M/s. Lumiford Private Ltd Vs Kabamy India LLP & Anr	Ms. Priyanka Das	Mr. Asad Hussain- R1

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 41/2022 & IA No. 85,86,87,193,281, 905, 964 & 1121/2022	Bharani Properties and Developers P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
3	Comp App (AT) (CH) (Ins) No. 42/2022 & IA No. 88,89, 90, 194,283, 904, 965 & 1122/2022	Manoharamma Hotel Investment P Ltd Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj
4	Comp App (AT) (CH) (Ins) No. 87/2022 & IA No.186,187,188, 282,906 & 966/2022	K.Bapaiah Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 446/2022 For Stay IA No. 1132/2022	DCB Bank Ltd. Vs Mr. R Sadasivsan & 2 Ors	Mr. S Vasudevan	
6	Comp App (AT) (CH) (Ins) No. 443/2022 For Condone Delay IA No. 1119/2022 For Stay IA No. 1118/2022 For Exemption IA No. 1120/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	
7	Comp App (AT) (CH) (Ins) No. 22/2023 Leave to sue IA No. 63/2023 For Condone Delay in refiling IA No. 64/2023 For Stay IA No. 65/2023	Ashique Ponnamparambath Vs Vibin Vincent	Mr. Eshwar S	

For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA No. 1/2023 (CA (AT) No. 387/2018)	Mrs. Mallina Bharathi Rao Vs Gowthami Solvent Oils Ltd. & 2 Ors	Mr. Nikhil Nayyar	Ms. Aparna Trivedi

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	9805130/00619/2022 (Diary No. 280/2022)	A. Rajendra Vs State Bank of India & Anr.	Mr. M. Vivekananda Reddy	
10	9805111/00597/2022 (Diary No. 294/2022)	KAP India Projects Vs Aishwarya Heights Infra Pvt. Ltd.	M/s S. Sathiyarayanan	

For Directions/Convenience Compilation

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese Ors Vs Omega Hospitals Pvt Ltd & Ors. <b>WITH</b>	Mr. Naveen R.Nath	Mr. Pai Amit For R1 to R5
12	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors	Mr. Ayush Choudhary	M/s KMNP Law- R5

For Directions

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	IA No. 76/2023 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 124/2022 & IA No. 289,290, 291 & 941/2022	Carissa Investments LLC Vs Indu Techzone Pvt Ltd through its RP Mr. Krishna Komaravolu & Anr	Ms. Ashwini Vaidialingam	Mr. Anirudh Krishnan- R2 Ms. Ramya- R3
14	IA No. 40 & 42/2023 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP Aster Pvt Ltd <b>WITH</b>	Mr. Avinash Krishnan Ravi	M/s JVL Bharati Mr. T Ravichandran
15	Comp App (AT) (CH) (Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd Vs Naren Sheth RP For Aster Pvt Ltd	Mr. Avinash Krishnan Ravi	M/s JVL Bharati Mr. T Ravichandran

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) No. 66/2022 & IA No 712/2022	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4
17	Comp App (AT) No 67/2022 & 713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesh & 9 Ors <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4

18	Comp App (AT) No 68/2022 & IA No 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesh & 7 Ors  <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr KS.Ravichandran Ms. S Manjula Devi R1-R4
19	Comp App (AT) No 69/2022 & IA No 715/2022	K. Subramani & 2 Ors VS SK Ganesh & 10 Ors  <b>WITH</b>	Mr. SM.Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
20	Comp App (AT) No 70/2022 & IA No 716/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors  <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
21	Comp App (AT) (CH) No 71/2022 & IA No 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors  <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
22	Comp App (AT) (CH) No. 72/2022 & IA No 718/2022	K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors  <b>WITH</b>	Mr. SM Vivekanandh	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
23	Comp App (AT) (CH) No 73/2022 & IA No 719/2022	K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors  <b>WITH</b>	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS.Ravichandran Ms. S Manjula Devi R1-R4
24	Comp App (AT) (CH) No 74/2022 & IA No 720/2022	C Gopal Vs S.K. Ganesh & 13 Ors  <b>WITH</b>	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
25	Comp App (AT) (CH) No 75/2022 & IA No 721/2022	C Gopal & Anr VS S.K. Ganesh & 13 Ors  <b>WITH</b>	Mr. Ananth Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1-R4
26	Comp App (AT) (CH) No. 78/2022 & IA No 726,727/2022	S. Arun Vs SK Ganesh & 4 Ors  <b>WITH</b>	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. Manjula Devi R1-R4
27	Comp App (AT) (CH) No 80/2022 & IA No 730/2022	K. Subramani Vs SK Ganesh & 3 Ors	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1-R4
28	Comp App AT) (CH) (Ins) No. 438/2022 & IA No. 1109, 1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar

29	Comp. App (AT) (CH) (Ins) No. 23/2022 & IA No. 48/2022	Nish Elgha Technologies P Ltd Vs Hindustan Newsprint Ltd & Anr	Mr. Sandeep Gopalakrishnan	Mr. PV Vinod - R2 Mr. Shivshankar R Panicker- R3
30	Comp App (AT) (CH) (Ins) No. 420/2022 & IA No. 1029 & 1030/2022	GKC Projects Ltd Vs State Tax Officer	Mr. MV Swaroop	
31	Comp. App (AT) (CH) (Ins) No. 285/2021	B. Rajesh Vs N. Sivachalam, Liquidator, Everon Castings Pvt Ltd & 6 Ors	Mr.AS. Sathish Kumar	Mr. V Manivannan- R1 M/s Ramani & Shankar- R2-R4 Mr. ML Ganesh- R5
32	Comp App AT) (CH) (Ins) No. 438/2022 & IA No. 1109, 1110 & 1111/2022	Shri Karshini Alloys Private Limited Vs Ramakrishnan Sadasivan	Mr. Vishal Ganda	Mr. TK Bhaskar

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
33	Comp App (AT) (CH) (Ins) No. 136/2022 & IA No.323/2022	International Asset Reconstruction Co.Pvt Ltd Vs Erst While Committee of Creditors & Anr	Mr. TK Bhaskar Mr. Srinath Sridevan Mr. K Harishankar	Mr.Krishna Grandhi - R1 Mr.Ravi Charan & Ms. Niharika- R2
34	TA No. 102/2021 (Comp App (AT) (Ins) No. 647/2020) & IA No. 532 & 734/2022 & IA No. 82, 83 & 84/2023	Nishaat Saleem Vs Skylark Ithaca Buyers Welfare Association & 2 Ors  <b>WITH</b>	Mr. Mahesh Thakur	Mr. Arun Karthik Mohan-R1 Mr. T Ravichandran- R2
35	TA No. 103/2021 (Comp App (AT) (Ins) No. 682/2020)	ICICI Bank Ltd Vs Skylark Ithaca Buyers Welfare Association & 2 Ors  <b>WITH</b>	Mr. Abhishek Anand	Mr. Arun Karthik Mohan- R1 Mr. T Ravichandran- R2 Mr. Sudhanshu Prakash- R3
36	Contempt Case (AT) No. 31/2020 (CA (AT) (Ins) 647 & 682/2020)	Ramanathan Bhuvaneshwari RP of M/s Skylark Mansions Pvt Ltd. Vs Nishat Saleem & 3 Ors  <b>WITH</b>	Mr. T Ravichandran	Mahesh Thakur

37	Comp App. (AT) (CH) (Ins) No.244/2021 & IA No. 85/2023	Ramanathan Bhuvaneshwari Vs Skylark Ithaka Buyers Welfare Association & Anr	Mr. T Ravichandran	Mr. Arun Karthik Mohan-R1
38	Comp. App (AT) (CH) (Ins) No. 298/2021	Madras Chemicals & Polymers Vs Vijay Aqua Pipes Pvt Ltd	Mr. T. Ravichandran	
39	Comp App (AT) (CH) (Ins) No. 301/2021& IA No. 638/2021 & 84/2022	Ashique Ponnamparambath & Anr Vs BMW India Financial Services Pvt Ltd	Mr. Eshwar s	Mr. Diwakar Maheswari Mr. Sankar Panicker, IRP
40	Comp App (AT) (CH) (Ins) No. 301/2021& IA No. 638/2021 & 84/2022	Ashique Ponnamparambath & Anr Vs BMW India Financial Services Pvt Ltd	Mr. Eshwar Sabapathy	Mr. Diwakar Maheswari Mr. Sankar Panicker, IRP
41	TA No. 218/2021 (Comp App (AT) (Ins) No. 978/2020)	K. Sailendra & 6 Ors Vs Aayusiddhi Life Sciences Pvt Ltd & 5 Ors	Mr.Srinivasaraju Chitrapu	Ms.K. Sandhya Rani R1 Mr. S Chidambaram PCS R3 & R4 Mr. Arpit Shukla R5 & R6

**02:00 PM**

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42	Comp App (AT) (CH) (Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr  <b>WITH</b>	M/s Viruksham Legal	Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj
43	Comp App (AT) (CH) (Ins) No. 96/2022 & IA No. 224, 225 & 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr  <b>WITH</b>	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2
44	Comp App (AT) (CH) (Ins) No. 104/2022 & IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2

		Regen Powertech P Ltd & Anr <b>WITH</b>		
45	Comp App (AT) (CH) (Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
46	Comp App (AT) (CH) (Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
47	Comp App (AT) (CH) (Ins) No. 88/2022 & IA No. 33. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
48	Comp App (AT) (CH) (Ins) No. 328/2021 & IA No.679/2021 & 181, 190 & 521/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar -R2
49	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703,704/2021 & 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited <b>WITH</b>	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
50	Comp App (AT) (CH) (Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr <b>WITH</b>	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2

51	Comp App (AT) (CH) (Ins) No.94/2022 & IA No. 220/2022	Girij Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanarayana -R1,R2 Ms. Shanmitha- R3
52	Comp App (AT) (CH) (Ins) No. 114/2022 IA No. 269, 270 & 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd	M/s Giridhar & Sai	Mr.AG. Sathyanaryana

		<b>WITH</b>		
53	Comp App (AT) (CH) (Ins) No. 118/2022 & IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar- R2
		<b>WITH</b>		
54	Comp App (AT) (CH) (Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. B. Dhanaraj Ms. K. Parvathi	Mr. AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
		<b>WITH</b>		
55	Comp App (AT) (CH) (Ins) No. 79/2022 & IA No. 160, 161, 223 & 246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr. AG Sathyanarayana -R1 Ms. Shanmitha- R2
		<b>WITH</b>		
56	Comp App (AT) (CH) (Ins) No 186/2022 & IA No. 429,430 & 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj	Mr. VV Sivakumar	Mr. AG Sathyanarayana

57	Comp App (AT) (CH) (Ins) No.93/2022 & IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. Cibi Vishnu	Mr. AG Sathyanarayana -R1 Ms. Shanmitha- R3
		<b>WITH</b>		
58	Comp App (AT) (CH) (Ins) No. 131/2022 & IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr	Mr. Cibi Vishnu	Mr. AG Sathyanarayana -R1 Mr. B. Dhanaraj- R2
		<b>WITH</b>		
59	Comp App (AT) (CH) (Ins) No. 132/2022 & IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd	Mr. Cibi Vishnu	Mr. AG Sathyanarayana

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500